

**IN THE COURT OF PRL. DISTRICT AND SESSIONS JUDGE AND I ADDITIONAL
DISTRICT AND SESSIONS JUDGE, BENGALURU RURAL DISTRICT, BENGALURU**
Cause list dated 02.06.2021

MORNING SESSION

1. R.A. 68/2020
2. R.A.175/2020
3. R.A.128/2020
4. R.A. 206/2019
5. Misc.20/2020
6. Misc.43/2020
7. R.A. 241/2020
8. R.A. 247/2020
9. Misc.26/2021
- 10.R.A. 236/2020
- 11.R.A. 54/2020

12. M.A. 111/2020

AFTERNOON SESSION

1. M.A. 164/2012
2. M.A. 49/2013
3. R.A. 79/2014
4. M.A. 20/2015
5. R.A. 126/2015
6. R.A. 157/2017
7. R.A. 158/2017
8. R.A. 69/2018
9. Crl.Misc.829/2021
10. Crl.Misc.828/2021

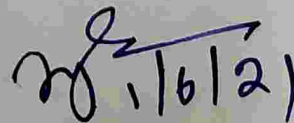
C/c Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

II Additional District & Session Court Bengaluru Rural District, Bengaluru		
Cause List -02.06.2021		
Morning Session		
Sl	Case No.	Stage
1	Crl. Misc 579/2021	Hearing
2	Crl. Misc 651/2021	Hearing
3	Crl. Misc 757/2021	Hearing
4	Crl. Misc 814/2021	Orders
5	Crl. Misc 817/2021	Orders
6	Crl. Misc 813/2021	Objection
7	Crl. Misc 824/2021	Objection
8	Crl. Misc 825/2021	Objection
9	Spl. Case 48/2018	Hearing
10	Spl. Case 166/2020	Hearing
11	Spl. Case 74/2014	Evidence
12	Spl. Case 118/2015	Evidence
13	Spl. Case 32/2016	Evidence
14	Spl. Case 62/2016	Evidence
15	Spl. Case 86/2016	Evidence
Afternoon Session		
16	Spl. Case 96/2016	Evidence
17	Spl. Case 97/2016	Evidence
18	Spl. Case 125/2016	Evidence
19	Spl. Case 19/2017	Evidence
20	Spl. Case 23/2017	Evidence
21	Spl. Case 47/2017	Evidence
22	Spl. Case 120/2017	Evidence
23	Spl. Case 140/2017	Evidence
24	Spl. Case 392/2017	Evidence
25	Spl. Case 396/2018	Evidence
26	Spl. Case 400/2018	Evidence
27	Spl. Case (SC/ST Act) 691/2011	Arguments
28	Spl. Case 125/2012	Arguments
29	Spl. Case 21/2016	313 Statement
30	Spl. Case 274/2018	Judgment

II Addl. District & Session Court,
Bengaluru Rural District, Bengaluru.

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 02-06-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
1. R.A.48/2019 2. R.A.136/2019 3. EX.100/2020 4. EX.102/2020 5. R.A.285/2020 6. O.S.7/2018 7. P & SC.51/2020 8. M.C.2/2021 9. M.C.205/2020 10. R.A.128/2018	1. SC.201/2011 2. SC.196/2013 3. SC.190/2014 4. SC.172/2019 5. SC.331/2019
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
11. R.A.154/2018 12. R.A.82/2021	6. SC.7/2018 7. CRL.R.P.14/2021 8. SC.150/2020 9. SC.4/2021 10. CRL.A.7/2021 11. CRL.A.12/2021 12. CRL.R.P.15/2021 13. SC.87/2021 14. SC.48/2017 15. SC.119/2020 16. SC.169/2019 17. CRL.R.P.10/2021 18. CL.MISC.823/2021


20.16/21

VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 02.06.2021

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Arguments:</u> 1) M.A. 41/2015 2) R.A. 204/2016 3) M.C. 106/2020 4) R.A. 106/2017 5) R.A. 192/2017 6) M.A. 150/2020</p> <p><u>Evidence:</u> 1) P & SC 9/2019 2) SC 1/2015</p> <p><u>Cross Examination of R.W.:</u> 1) Misc. 45/2018</p> <p><u>Cross Examination of P.W.:</u> 1) G & WC 19/2020</p> <p><u>Objection:</u> 1) M.C. 23/2020 2) M.C. 225/2020 3) EX 13/2021</p> <p><u>Steps:</u> 1) M.A. 17/2014 2) R.A. 18/2015</p>	<p><u>Further Arguments:</u> 1) R.A. 82/2016</p> <p><u>Further Evidence:</u> 1) M.C. 21/2020 2) M.C. 99/2020</p> <p><u>Arguments:</u> 1) CrI.A. 88/2019</p> <p><u>To hear:</u> 1) CrI.Misc. 809/2021 2) R.A. 89/2017</p> <p><u>Objection:</u> 1) CrI.Misc. 832/2021</p> <p><u>Order:</u> 1) CrI.Misc. 803/2021</p> <p><u>HBC:</u> 1) SC 8/2020 2) SC 49/2021</p> <p><u>NBW to Accused:</u> 1) SC 62/2015</p> <p><u>Steps:</u> 1) EX 92/2018 2) R.A. 44/2019 3) P & SC 14/2019</p> <p><u>Amended Plaint:</u> 1) R.A. 80/2017</p>

Sd/-

7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated: 21/05/2021 issued by Hon'ble High Court of Karnataka.

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 02-06-2021.

Morning Session

<u>Civil</u>		<u>Criminal</u>	
1.	G & WC 38/2018	9.	Spl.C.407/2017
2.	P & SC 58/2020	10.	SC 2/2013
3.	P & SC 31/2020	11.	SC 103/2018
4.	P & SC 45/2020	12.	SC 335/2018
5.	RA 70/2017	13.	SC 63/2019
6.	RA 21/2018	14.	CrI.A.85/2018
7.	RA 68/2018	15.	CrI.Misc.831/2021
8.	RA 164/2018		

Afternoon Session

<u>Civil</u>		<u>Criminal</u>	
1.	RA 84/2019	10.	Spl.C.68/2020
2.	RA 134/2020	11.	CrI.A.38/2020
3.	P & SC 40/2020	12.	SC 67/2020
4.	RA 119/2020	13.	SC 90/2019
5.	RA 61/2020	14.	Spl.C.99/2015
6.	Misc.69/2019	15.	SC 313/2018
7.	P & SC 24/2020		
8.	RA 114/2016		
9.	RA 95/2017		

Sd/-

Date : 01-06-2021.
Place : Bengaluru.

IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL

In the Court of T.C. SRIKANTH

**ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I (SPECIAL COURT FOR TRIAL OF CASES
FILED UNDER POCSO ACT)**

Cause List Dated 02-06-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>HEARING</u>			
1) SPL.C	95/2018		
2) Crl.Misc.	794/2021		KAMLAKAR JADHAV
<u>SUMMONS</u>			
3) SPL.C	179/2020		A
<u>Evidence</u>			
4) SPL.C	46/2014		
5) SPL.C	72/2014		
6) SPL.C	100/2015		
7) SPL.C	134/2015		
8) SPL.C	149/2015		
9) SPL.C	204/2015		
10) SPL.C	207/2015		
11) SPL.C	13/2016		
12) SPL.C	26/2016		
13) SPL.C	153/2016		
14) SPL.C	224/2016		
15) SPL.C	244/2016		
16) SPL.C	32/2017		
17) SPL.C	365/2017		
18) SPL.C	419/2017		
19) SPL.C	530/2017		
20) SPL.C	284/2018		
21) SPL.C	379/2018		A
22) SPL.C	565/2018		A
23) SPL.C	116/2019		A
24) SPL.C	139/2019		A
25) SPL.C	408/2019		A Sri. Krishnegowda
<u>ARGUMENTS.</u>			
26) SPL.C	385/2018		A
<u>CALL ON</u>			
27) SPL.C	143/2019		A

28) SPL.C	119/2021	A
29) SPL.C	203/2021	A
<u>Charge</u>		
30) SPL.C	43/2018	Sri. VNR
31) SPL.C	203/2019	A
32) SPL.C	267/2019	A
33) SPL.C	173/2020	A
34) SPL.C	198/2020	A Sri. Revanna
<u>HBC</u>		
35) SPL.C	349/2019	A
36) SPL.C	142/2020	A
37) SPL.C	163/2020	A
<u>FDT</u>		
38) SPL.C	100/2016	Akash C Kadol
<u>NBW TO ACCUSED</u>		
39) SPL.C	192/2020	A
<u>FDT</u>		
40) SPL.C	14/2021	A
<u>Nbw to Accused and Notice to sureties</u>		
41) SPL.C	58/2016	
42) SPL.C	150/2016	
43) SPL.C	33/2017	
44) SPL.C	157/2019	A
45) SPL.C	303/2019	A
46) SPL.C	167/2020	A